

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.45 of 2012**

**Dated : 14<sup>th</sup> August, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Beta Wind Farm (P) Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission**  
**& Anr. ....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran,  
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. G. Umapathy for R.1  
Mr. S. Vallinayagam TANGEDCO

**ORDER**

Mr. S. Vallinayagam, the learned counsel for the Electricity Board has filed his Written Submissions in reply to the comprehensive Written Submissions filed by the Appellant.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/vs**